

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1773  
ANSWERED ON 02<sup>ND</sup> AUGUST, 2022**

**FUNDS UTILIZATION AND PROMOTION OF AYUSH**

**1773 SHRI S. SELVAGANABATHY:**

Will the Minister of **AYUSH** be pleased to State:

- (a) whether Government proposes to promote and create awareness about AYUSH and if so, the details thereof, State/UT-wise and district-wise;
- (b) the details of funds allocated and utilised in the promotion of AYUSH, State/UT-wise and district-wise and the reasons for non-utilisation of funds and the steps taken by Government to utilise the entire funds in a time bound manner;
- (c) whether Government has any plans to set up AYUSH dispensaries, hospitals and issue any guidelines to all the districts of the country; and
- (d) if so, the details thereof, State/UT-wise and district-wise?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) The Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) through State/UT Governments for the overall development and promotion of AYUSH systems of medicine to promote and create awareness about AYUSH and providing financial assistance to them as per the proposals received in their State Annual Action Plans (SAAPs). Under NAM funds are being released to the State/UT Governments against the approved SAAPs. However, funds are not released district-wise. State/UT Governments may avail the eligible financial assistance by submitting suitable proposals through SAAPs as per the NAM guidelines. The Mission inter-alia envisages the provisions for the following:

- (i) AYUSH Health & Wellness Centres
- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)

- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing Government/ Panchayat/ Government aided AYUSH Dispensaries/  
Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/  
Construction of building to establish new AYUSH Dispensary in the area where there are no  
AYUSH facilities available
- (v) Setting up of 10/30/50 bedded integrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and  
Government/ Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) AYUSH Gram
- (xi) Establishment of new AYUSH colleges in the States where availability of AYUSH teaching  
institutions is inadequate in Government Sector including Siddha
- (xii) Infrastructural development of AYUSH Under-Graduate Institutions
- (xiii) Infrastructural development of AYUSH Post-Graduate Institutions/ add on PG/Pharmacy/  
Para-Medical Courses

Further, the Ministry is also implementing the Central Sector Scheme for Promotion of Information Education and Communication (IEC) in AYUSH to create awareness regarding AYUSH systems of Medicine. This aims to reach out to all sections of the population across the country.

(b) Under NAM, as per the proposals received from the State/UT Governments through their SAAPs, grant-in-aid has been released to them for different activities to promote AYUSH System. The State/UT wise status of funds sanctioned/released and utilized from 2014-15 to 2021-22 is furnished in **Annexure-I**. Further, implementation of the Scheme comes under the purview of the State/UT Governments. Different States/UTs have different issues as far as implementation is concerned. However, the Ministry of Ayush has continuously pursued with State/UT governments to expedite the progress of implementation of the activities and utilization

of the funds under NAM. The Ministry of Ayush in coordination with State/UT Governments ensure complete utilization of funds allocated under the NAM by timely approval of the SAAPs and the release of grant to the States/UTs. NAM also focus on implementation efficiency and absorption capacity of the States through setting up of AYUSH Societies and strengthening of State as well as District Programme Management Units with adequate staff and infrastructure for implementing and monitoring the mission activities. Regional review meetings were conducted for Different States/UTs to review the progress of National AYUSH Mission, expenditure and pending Utilization Certificates (UCs). The Ministry has also constituted teams for conducting the field visits to review the physical progress of approved activities in the States/UTs.

(c) & (d) Public Health being a State subject, setting up AYUSH dispensaries and hospitals comes under the purview of the respective State/UT Governments. However, under NAM, there is a provision of financial assistance for constructing a building to establish a new AYUSH dispensary in the area where no AYUSH facilities are available. Similarly, under NAM, there is a provision of financial assistance for the setting up of 50/30/10 bedded Integrated AYUSH Hospitals. The State/UT Governments may avail the eligible financial assistance by submitting suitable proposals through SAAPs as per the NAM guidelines. Under NAM, as per the proposals received from the State/UT Governments through SAAPs, the Ministry of Ayush has approved 108 units of Integrated AYUSH hospitals from 2014-15 to 2021-22. The State/UT wise list of approved integrated AYUSH Hospitals is furnished in **Annexure II**.

## Annexure-I

**The State/UT wise status of funds sanctioned/released and utilized from 2014-15 to 2021-22**  
(Rs. in Lakh)

Sl. No.	Name of States/UTs	Funds sanctioned/released	Funds utilized/expenditure reported by the State/UT Governments
1	Andaman & Nicobar Islands	2080.100	1627.816
2	Andhra Pradesh	7578.053	3124.453
3	Arunachal Pradesh	3429.959	2967.219
4	Assam	9428.148	6914.813
5	Bihar	6930.799	241.929
6	Chandigarh	1343.064	1028.590
7	Chhattisgarh	8590.405	5581.360
8	Dadra & Nagar Haveli and Daman & Diu	484.248	381.952
9	Delhi	726.305	342.745
10	Goa	1554.315	1238.269
11	Gujarat	8634.008	6889.094
12	Haryana	9859.177	7752.260
13	Himachal Pradesh	7464.261	5341.653
14	Jammu & Kashmir	9424.333	8378.791
15	Jharkhand	3504.811	576.353
16	Karnataka	13706.542	11029.265
17	Kerala	12145.233	10731.554
18	Ladakh	187.454	0.000
19	Lakshadweep	1273.439	1215.585
20	Madhya Pradesh	25176.602	19660.563
21	Maharashtra	8439.518	3107.990
22	Manipur	6504.988	5075.352
23	Mizoram	3658.254	3014.804
24	Meghalaya	3256.723	2588.471
25	Nagaland	6385.517	5659.365
26	Odisha	8710.175	3114.253
27	Puducherry	1546.046	1461.293
28	Punjab	5091.974	1714.910
29	Rajasthan	23051.306	14282.216
30	Sikkim	2779.386	2610.918
31	Tamil Nadu	12142.379	10709.188
32	Telangana	8564.064	5745.684
33	Tripura	3317.532	2566.530
34	Uttar Pradesh	63247.548	57827.833
35	Uttarakhand	9873.847	6073.429
36	West Bengal	11856.334	8444.108
	<b>Total</b>	<b>311946.847</b>	<b>229020.608</b>

## The State/UT wise list of approved integrated AYUSH Hospitals

Sl. No.	State/UT	Location
1.	Andaman Nicobar Islands	Port Blair
2.	Andhra Pradesh	Kakinada
		Visakhapatnam
3.	Assam	Goalpara
		Majuli
4.	Bihar	Patna
5.	Chandigarh	Chandigarh
6.	Chhattisgarh	Champa
		Mahasamund
		Korea
		Korba
		Kanker
		Narayanpur
		Bijapur
		Dantewada
		Raipur
		Bilaspur
		Durg
		Surguja District Headquarter
7.	Goa	South Goa
8.	Haryana	Hisar
9.	Himachal Pradesh	Kullu
		Mandi
10.	Jammu & Kashmir	Kishtwar
		Kupwara
		Bilawar
		Kulgam
		Samba
11.	Jharkhand	Ranchi
12.	Karnataka	Gadag
		Mangalore
13.	Kerala	Chalakydy, Thrissur
		Mattannur, Kannur
14.	Lakshadweep	Kavaratti
15.	Maharashtra	Nandurbar
		Sindhudurg
		Pune
		Ahmednagar

16.	Manipur	Moreh, Chandel District
		Churanchandpur
		Kwakeithel Konjeng Leikai
		Keirao AC, Imphal East District
17.	Madhya Pradesh	Bhopal
		Indore
		Narsinghpur
		Amarkantak
		Mandleshwar
		Balaghat
		Sehore
18.	Meghalaya	Sohra (Cherapunje) CHC, East Khasi Hills Ri Bhoi District
19.	Mizoram	Aizwal
20.	Nagaland	Noklak, Tuensang District
		Razha, Chedema
		Sapangya (Chungtia)
		Yachem, Longleng
21.	Odisha	Dhenkanal
		Behrampur
		Balasore
22.	Puducherry	Villanur
		Yanam
23.	Punjab	Moga
		Dayalpur Sodhia Zirakpur
24.	Rajasthan	Bhilwara
		Ajmer
		Churu
		Bikaner
		Jaipur
		Sikar
25.	Sikkim	Kyongsa, West Sikkim
26.	Tamil Nadu	Theni
		Thiruvannamalai
		Pudukkottai
27.	Telangana	Anantgiri, Vikarabad, Rangareddy District
		Bhupalpalli (V&M), Jayashankar Bhupalpalli District.
		Siddipet Head Quarters
28.	Tripura	Paradise Chowmuhani, Agartala
		Belonia
29.		Bulandshahar
		Bilhour, Kanpur

		West Katli, Lucknow
		Badrasi, Varanasi
		Nawab Ganj, Bareilly
		Basti
		Sirathu Kaushambi
		Sonbhadra
		Orai Jalaun
		Sant Kabir Nagar
		Saharanpur
		Deoria
		Lalitpur
		Amethi
		Kanpur Dehat
		Firozpur, Ballia District
		Raebareli
		Baghpat
		Fatehpur
		Shravasti
		Unnao
		Hardoi
		Gorakhpur
		Sambhal
30.	Uttarakhand	Haldwani
		Jakhnidhar, Tehri
		Tanakpur, Champawat
31.	West Bengal	Tapsikhata, Alipurduar District
		Paschim Midnapore

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